

ORISSA HIGH COURT

FILING REPORT AS ON :22/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/15366/2025	DEEPAK @ DEEPAK KU. DAS VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	RAJNAGAR /130 /2025 () //	
2	D-BLAPL/15375/2025 BLAPL/5321/2025	AMIT KUMAR SAMAL @ SITU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 J.M.F.C,CUTTACK(Cuttack) 2(A)CC/0000146/2025	
3	D-BLAPL/15378/2025	MALAYA MEHER VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA SADAR /112 /2025 () //	AOR20220001615C202500092
4	D-BLAPL/15381/2025	SAMARENDRA MAHANTA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	JARAPADA /141 /2012 () //	
5	D-BLAPL/15382/2025	AKTAR MAHAMMAD VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /88 /2025 () //	
6	D-BLAPL/15385/2025	PANKAJ KUMAR VS STATE OF ODISHA	PRANAB KUMAR DAS VS	//0 () //	
7	D-BLAPL/15386/2025	DEBASISH ACHARYA @ SIMA @ DIBASIS ACHARYA VS STATE OF ODISHA	ASANGRAM KESHARI ROUT VS	MACHHKUND /51 /2021 () //	
8	D-BLAPL/15391/2025	LOVE KUMAR VS STATE OF ODISHA	PRANAB KUMAR DAS VS	//0 () //	
9	D-BLAPL/15392/2025	UTTARA DEEP VS STATE OF ODISHA	PRASANTA KUMAR ROURTRAY VS	JONK /83 /2025 () //	AOD20240000391C202500022
10	D-BLAPL/15396/2025	ANIL SARMA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	//0 () //	
11	D-BLAPL/15398/2025	PRASANTA KUMAR PRADHAN @ PAPU VS STATE OF ODISHA	RAMDAS ACHARY VS	SAHID NAGAR P.S. /182 /2025 () //	

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12	D-BLAPL/15402/2025	TAPAS KUMAR MAHAPATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /78 /2025 () //	
13	D-BLAPL/15412/2025	JAGANNATH BARIK VS STATE OF ODISHA	AMLAN MOHANTY VS	PARADEEP LOCK /101 /2025 () //	
14	D-BLAPL/15415/2025	LALAN SAHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /57 /2023 () //	
15	D-BLAPL/15417/2025	KHAGENDRA MAHAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
16	D-BLAPL/15419/2025	ASHOK KUMAR SAHU VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /19 /2025 () //	
17	D-BLAPL/15421/2025	MD.KHUDA BOX @ MOHAMMAD KHUDA BOX @ PABTI VS STATE OF ODISHA	BIKRAM RATH VS	NARASINGHPUR /20 /2025 () //	
18	D-BLAPL/15426/2025	SUBODH CHHATRIA @ KISHAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	DHARUADIHI /50 /2024 () //	
19	D-BLAPL/15431/2025	USTAD JAKIR HUSSAIN @ KUTURU @ ANWAR HUSSAIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /147 /2024 () //	
20	D-BLAPL/15433/2025	MANJAY KUMAR NAT VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	HEMGIR /373 /2024 () //	
21	D-BLAPL/15436/2025	REENA @ SASMITA SETHI VS STATE OF ODISHA	AKSHYA KUMAR SAHOO VS	MAHAKALPARA /156 /2022 () //	
22	D-BLAPL/15437/2025	CHINMAYA MALLICK @ CHINMAYA KUMAR MALLICK VS STATE OF ODISHA	AKSHYA NARAYAN MISHRA 4 VS	SIMULIA /209 /2017 () //	AOR20220001615C202500097
23	D-BLAPL/15439/2025	BRAJAKISHORE SAHU	ANJAN KUMAR BISWAL	RASGOBINDPUR /135 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/15440/2025	PRAVEEN KUMAR YADAV	MAHES DAS	TUMUDIBANDHA /45 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/15441/2025	SK. KURBAN @ KUTI	AMULYA RATNA PANDA	SAHADEV KHUNTA /134 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/15444/2025	LALIT NAIK	DHANANJAYA MUND	JEYPORE VIGILANCE /19 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
27	D-BLAPL/15445/2025	MAIKEL KATERIA @ KATRIA	SANJIB KUMAR BHANJADEO	DORAGUDA PS /47 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/15449/2025	KARTIKA GADABA	SANGRAM KESHARI ROUT	BOIPARIGUDA /76 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/15450/2025	SANTOSHI MOHANTY	JUGALA KISHORE PANDA	BALIMI /65 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/15452/2025	DEEPAK	SUDHANSU SEKHAR DASH	BHUBANESWAR G.R.P.S. /43 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/15454/2025	RASANANDA DIGAL	GOREKHANATH DAS	TANGI (KHURDA) /198 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/15460/2025	PITU @ PINTU @ GANESH PRADHAN @ GANESHA PRADHAN	PRADMAN KISHORE PANDA	BOUDH /143 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/15464/2025	RAJU	SUDHANSU SEKHAR DASH	BHUBANESWAR G.R.P.S. /43 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/15468/2025	AMULYA BARAL	RITURANJAN CHHOTARAY	CHANDAPUR /164 /2022	AOR20220003344C202500038
		VS	VS	()	

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35	D-CMP/21526/2025	STATE OF ODISHA DHRUBENDRA CHANDRA DAS VS DHAKAJA DAS	PRAKASH KUMAR MOHANTY VS	// // 0 //	
36	D-CMP/21541/2025	PURUSOTTAM SADAR VS SARASWATI MUNDA	SOUMYA MISHRA VS	// 0 //	
37	D-CMP/21571/2025	HEMALATA KHAMARI SHARMA VS ASHANIDHI NAYAK	Ashis Kumar Padhi VS	// 0 //	AOR20220004240C202500004
38	D-CONTC/21537/2025	PRAMOD KUMAR SAHOO VS SUBRAT KUMAR PANDA,IAS	LAXMIKANTA MOHANTY VS	// 0 //	
39	D-CONTC/21544/2025	SOVAGINI DIPA VS UPENDRA PRADHAN,OES-II,BLOCK EDUCATION OFFICER,BOUDH	ADV. VS	// 0 //	
40	D-CONTC/21557/2025	PATITAPABAN NAYAK VS NIRUPAMA DORA,IN-CHARGE DISTRICT EDUCATION OFFICER,KANDHAMAL	ADV. VS	// 0 //	
41	D-CONTC/21562/2025	GITARANI MOHAPATRA VS SALINI PANDIT,IAS	ADV. VS	// 0 //	
42	D-CONTC/21580/2025	GUNANDIHI MOHANTA VS SAJAT MARKEY,OAS	NETRANANDA BISWAL VS	// 0 //	
43	D-CONTC/21586/2025	AMARESH GARAI VS SALINI PANDIT,IAS	ADV. VS	// 0 //	
44	D-CONTC/21595/2025	DR. A.GOURISHANKAR PATRUDU VS ARAVIND AGARWAL,IAS	DIBYAJYOTI NAYAK VS	// 0 //	
45	D-CRLA/15377/2025	CHANDRAMANI DEO VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	DHARUADIHI /49 /2025 0 //	

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46	D-CRLA/15440/2025	BALARAM @ BALIA @ BALARAM BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	GANGAPUR (ASKA) /24 /2014 () //	AOR20220001558C202500105
47	D-CRLA/15442/2025	SURAJ MOHAKUDA @ BANKA VS STATE OF ODISHA	SANJEEB KUMAR BEHERA VS	JAMDA PS /27 /2020 () //	AOR20250000290C202500005
48	D-CRLA/15467/2025	KALANDI CHARAN BHUYAN VS STATE OF ODISHA(VIG.)	JAGABANDHU SAHU VS	SAMBALPUR VIGILANCE /16 /2019 () //	AOR20220001487C202500014
49	D-CRLMC/15361/2025	RABINDRA KUMAR NATH VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	DHARMASALA /244 /2007 () //	
50	D-CRLMC/15389/2025	SMITANJALI PAIKRAY VS STATE OF ODISHA	PRANAYA SWAIN VS	/ /0 () //	
51	D-CRLMC/15407/2025	PRAKASH BEHERA VS STATE OF ODISHA	DEBJYOTI PANDA VS	/ /0 () //	
52	D-CRLMC/15409/2025	PRAKASH BEHERA VS STATE OF ODISHA	DEBAJYOTI PANDA VS	/ /0 () //	
53	D-CRLMC/15414/2025	BISHNU PRASAD MOHARANA VS M/S VINAYAK COMMERCIALS, CUTTACK	NETRANANDA BISWAL VS	/ /0 () //	
54	D-CRLMC/15420/2025	ARATA CHHATI VS STATE OF ODISHA	SURIYA MOHAPATRA VS	DABUGAM /123 /2015 () //	
55	D-CRLMC/15423/2025	ARATA CHHATI VS STATE OF ODISHA	SURIYA MOHAPATRA VS	DABUGAM /123 /2015 () //	
56	D-CRLMC/15466/2025	AKHIL GOEL VS STATE OF ODISHA	SIDHANT DWIBEDI VS	MANCHESWAR P.S. /29 /2025 () //	AOR20220001213C202500026
57	D-CRLMC/15469/2025	SATYAPIRA JENA	RITURANJAN CHHOTARAY	/ /	AOR20220003344C202500039

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CRLMP/15370/2025	JAGANNATH BEHERA	DURGA PRASAD DHAL	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CRLMP/15384/2025	SK. KAYAMUDDIN	SAROJ RANJAN SUBUDHI	//0	
		VS	VS	()	
		SOREYA KHANAM		//	
60	D-CRLMP/15399/2025	SUPHALABATI NAIK	SUBHRANSU BHUSAN MOHANTY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRP/21542/2025	SAROJ KUMAR SAHOO	SOUMYA MISHRA	//	
		VS	VS	()	
		SANDHYARANI PATRA		//	
62	D-FAO/21534/2025	MANAGER LEGAL, (T.P. CLAIMS), D.O.I, M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK	INDIA ASSURANCE CO.LTD., CUTTACK	//	
		VS	VS	()	
		BHAIRABA MAHANTA		//	
63	D-JCRLA/15471/2025	XXXX	ADV.	BARGARH /419 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-MACA/21566/2025	SUSAMA BEHERA	BISHNU BRATA SINGH	//	
		VS	VS	()	
		JYOTI NAYAK		//	
65	D-MACA/21578/2025	PARSU BISWAL	BISHNU BRATA SINGH	//	
		VS	VS	()	
		MANISHA SHARMA		//	
66	D-MACA/21581/2025	SASWATI SENAPATI	BISHNU BRATA SINGH	//	
		VS	VS	()	
		GANGADHARBASEN BEHERA		//	
67	D-MACA/21583/2025	JANAKI BISWAL	BISHNU BRATA SINGH	//	
		VS	VS	()	
		MANISHA SHARMA		//	
68	D-MACA/21587/2025	MANAGER, TP HUB., ORIENTAL INSURANCE CO. LTD. BILASIPAL	BILASIPAL	//	
		VS	VS	()	

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69	D-MACA/21589/2025	BAIDEHI SUNA SUBHAM BISWAL VS MANISHA SHARMA	BISHNU BRATA SINGH VS	// // 0 //	
70	D-MATA/21533/2025	TUTU @ TANMAYA KUMAR MAHAPATRA VS IPSITA KARAN	RAMDAS ACHARY VS	// 0 //	
71	D-MATA/21538/2025	SWARUPA PRAHARAJ VS DEBABRATA MISHRA	PRANAYA SWAIN VS	// 0 //	
72	D-RSA/21524/2025	AMRUT JAGAT @ GOND VS PADMA JAGAT @ GOND	TIKERAM MEHER VS	// 0 //	
73	D-RSA/21591/2025	NIRANJAN BISWAL VS PRAMESH KUMAR BARIK	SAMIR KUMAR MISHRA (SR. ADV.) VS	// 0 //	
74	D-TRP(C)/21529/2025	SUMITA MOHAPATRA VS SUBHANKAR DAS	RABINDRA KUMAR PRUSTY VS	// 0 //	
75	D-TRP(C)/21570/2025	SUPRIYA PRIYADARSHINI BEHERA VS ABHISHEK CHHOTARAY	PRITAM KUMAR MOHANTY VS	// 0 //	
76	D-WA/21546/2025	STATE OF ODISHA VS SAUDAMINI PANDA	SUMAN PATTNAYAK,A.G.A VS	// 0 //	LOD20240000172C202500262
77	D-WA/21548/2025	STATE OF ODISHA VS ANANDA CHANDRA BEHERA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //	LOD20240000200C202500259
78	D-WA/21550/2025	STATE OF ODISHA VS BHAJAMANA KHETI	SAROJ KUMAR JEE,A.G.A VS	// 0 //	LOD20240000194C202500265
79	D-WA/21552/2025	STATE OF ODISHA VS DWOZASMINI PRADHAN	DEBASISH TRIPATHY,A.G.A VS	// 0 //	LOD20240000194C202500264

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80	D-WA/21553/2025	STATE OF ODISHA VS BIJAYA KUMAR JENA	SUMAN PATTANAYAK,A.G.A VS	// 0 //	LOD20240000172C202500263
81	D-WA/21555/2025	STATE OF ODISHA VS GOLAK BIHARI DAS	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //	LOD20240000200C202500261
82	D-WA/21558/2025	STATE OF ODISHA VS SAHADEV BEHERA	SUMAN PATTANAYAK,A.G.A VS	// 0 //	LOD20240000194C202500263
83	D-WA/21560/2025	STATE OF ODISHA VS RAJKISHORE BARIK	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //	LOD20240000200C202500262
84	D-WA/21561/2025	COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS BANABIHARI DHAL	ADVOCATE GENERAL VS	// 0 //	LOD20240000200C202500260
85	D-WA/21565/2025	PRINCIPAL SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS TARANISEN PRADHAN	ADVOCATE GENERAL VS	// 0 //	LOD20240000172C202500264
86	D-WA/21568/2025	PRINCIPAL SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS PRATAP KISHORE MOHANTY	ADVOCATE GENERAL VS	// 0 //	LOD20240000194C202500262
87	D-WA/21577/2025	PINKINA SAMANTARAY VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	// 0 //	
88	D-WA/21584/2025	KRUPAJAL SHG, BALASORE VS STATE OF ODISHA	AMITAV DAS(SR. ADV.) VS	// 0 //	
89	D-WA/21609/2025	PRINCIPAL SECRETARY OF HOUSING AND URBAN DEVELOPMENT DEPT VS AKSHAYA KUMAR BARIK	ADVOCATE GENERAL VS	// 0 //	LOD20240000200C202500263
90	D-WA/21610/2025	PRINCIPAL SECRETARY OF WORKS DEPT VS GAGAN BIHARI BHANJA	ADVOCATE GENERAL VS	// 0 //	LOD20240000194C202500266
91	D-WP(C)/21517/2025	BINAKAR SAHU	MANAS PATI	//	AOR20220001535C202500101

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-WP(C)/21518/2025	RATIKANTA DAS	HARA PRASAD RATH	//	
	WP(C)/14897/2025	VS	VS	()	
		STATE OF ODISHA		//	
93	D-WP(C)/21519/2025	SUSHAMA KUMARI JENA	SURAVI MOHANTY	//	AOR20220002374C202500096
		VS	VS	()	
		CHOLOMANDALAM INVESTMENT AND FINANCE CO LTD		//	
94	D-WP(C)/21520/2025	PRANATI PANI	ANUPAM RATH	//	
	WP(C)/14890/2025	VS	VS	()	
		UNION OF INDIA		//	
95	D-WP(C)/21521/2025	RUPALI SIRIDIA @ RUPALI SIRIDIA	BUDHIRAM DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-WP(C)/21522/2025	KHETRABASI NAYAK	NIRANJAN PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-WP(C)/21523/2025	SADASIBA SWAIN	DEBIDUTTA MOHAPATRA	//	AOD20220004576C202500006
	WP(C)/14907/2025	VS	VS	()	
		STATE OF ODISHA		//	
98	D-WP(C)/21525/2025	SASMITA PRADHAN	NIRANJAN LENKA	//	
	WP(C)/14906/2025	VS	VS	()	
		STATE OF ODISHA		//	
99	D-WP(C)/21527/2025	PANCHANAN PANI	LINGARAJ MOHANTY	//	AOD20240000806C202500019
	WP(C)/14868/2025	VS	VS	()	
		STATE OF ODISHA		//	
100	D-WP(C)/21528/2025	M/S. SUBHAM ENTERPRISES, CUTTACK	AJAYA KUMAR PRADHAN	//	
		VS	VS	()	
		INDIAN BANK, INDUSTRIAL ESTATE BRANCH, CUTTACK		//	
101	D-WP(C)/21530/2025	SUKANTI SAHOO	BHABANI PRASAD MOHANTY	//	
		VS	VS	()	
		UNION OF INDIA		//	
102	D-WP(C)/21531/2025	MAA SANTOSHI SHG, BARGARH	SAILABALA JENA	//	
		VS	VS	()	

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103	D-WP(C)/21532/2025	STATE OF ODISHA BANSHIDHAR PANIGRAHI VS	TUSHAR KANTA NAYAK VS	// // 0	
104	D-WP(C)/21535/2025	STATE OF ODISHA NABA KISHOR @ SACHI JENA VS	SASWATI MOHAPATRA VS	// // 0	
105	D-WP(C)/21536/2025	STATE OF ODISHA KIRTY MOYI RATH VS	MRUTYUNJAYA BISOI VS	// // 0	
106	D-WP(C)/21539/2025	STATE OF ODISHA RABINDRA NATH DORA VS	MANAS KUMAR CHAND VS	// // 0	
107	D-WP(C)/21540/2025	STATE OF ODISHA BHIMASEN PARIDA VS	SASWATI MOHAPATRA VS	// // 0	
108	D-WP(C)/21543/2025	STATE OF ODISHA SUKANTA MOHANTY VS	PADMALAYA MOHAPATRA VS	// // 0	
109	D-WP(C)/21545/2025	STATE OF ODISHA DHARMU PARABHOI VS	UMAKANT SAHOO VS	// // 0	
110	D-WP(C)/21547/2025	STATE OF ODISHA BABU KHAMARI @ BIJAY KHAMARI VS	SASWATI MOHAPATRA VS	// // 0	
111	D-WP(C)/21549/2025	STATE OF ODISHA CHHABI @ CHHABINDRA KHAMARI VS	SASWATI MOHAPATRA VS	// // 0	
112	D-WP(C)/21551/2025	STATE OF ODISHA G.SOROJ KANTA RAULO VS	UMAKANT SAHOO VS	// // 0	
113	D-WP(C)/21554/2025	STATE OF ODISHA AJAYA KUMAR PATI VS DCB, BANK, BBSR	SARADA DASH VS	// // 0 //	

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114	D-WP(C)/21556/2025	KEDARNATH PANI VS STATE OF ODISHA	DEVA VRAT DEVESH VS	// 0 //	
115	D-WP(C)/21559/2025	SURESH RATNA BISOYEE VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //	
116	D-WP(C)/21563/2025	SUNIL GOCHHAYAT VS UNION OF INDIA	KEDAR CHANDRA BEHERA VS	// 0 //	
117	D-WP(C)/21564/2025	SANJAY @ SANJAY KUMAR SETHI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
118	D-WP(C)/21567/2025	SRINIBAS MOHANTY VS GENERAL MANAGER, AXIS BANK LTD., WEST BENGAL	NIRANJAN PANDA VS	// 0 //	
119	D-WP(C)/21569/2025 WP(C)/14909/2025	SUMAN KUMAR NAYAK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
120	D-WP(C)/21572/2025	BIDYADHAR PANI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
121	D-WP(C)/21573/2025	SANATAN PRADHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
122	D-WP(C)/21574/2025	SAROJ KUMAR BAG VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
123	D-WP(C)/21575/2025	SITARANI BISWAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
124	D-WP(C)/21576/2025	KISHORE CHANDRA BEURA VS STATE OF ODISHA	BHABANI SANKAR PRADHAN VS	// 0 //	
125	D-WP(C)/21579/2025	RAGHUNANDAN PANDA	DEEPALI MAHAPATRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/14893/2025	VS STATE OF ODISHA	VS	0 //	
126	D-WP(C)/21582/2025	LAXMI PANIGRAHI VS COLLECTOR, RAYAGADA	SANTOSH KUMAR DASH VS	// 0 //	
127	D-WP(C)/21585/2025	SANTOSH KUMAR SAHOO VS COLLECTOR, RAYAGADA	SANTOSH KUMAR DASH VS	// 0 //	
128	D-WP(C)/21588/2025	SANTOSH KUMAR GOUDA VS COLLECTOR, RAYAGADA	SANTOSH KUMAR DASH VS	// 0 //	
129	D-WP(C)/21590/2025 WP(C)/14920/2025	LAXMI NARAYAN WOMEN SELF HELP GROUP, CHINARA VS STATE OF ODISHA	W. R. SOMERLAKHANDA VS	// 0 //	
130	D-WP(C)/21592/2025	THE ORISSA COLLIERIES MAZDOOR SANGHA, ANGUL VS THE GENERAL MANAGER, MAHANADI COALFIELDS LTD., ANGUL	DEBASIS PANIGRAHI VS	// 0 //	
131	D-WP(C)/21593/2025	BASANTI NAG VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //	AOR20220001615C202500095
132	D-WP(C)/21594/2025 WP(C)/14921/2025	MAA ASHURAGADIAN WOMEN SELF HELP GROUP, SONEPUR VS STATE OF ODISHA	SANDEEP KUMAR NAYAK VS	// 0 //	
133	D-WP(C)/21596/2025	SIMADRI TIRUMALA VS COLLECTOR, RAYAGADA	SANTOSH KUMAR DASH VS	// 0 //	
134	D-WP(C)/21597/2025	ANISH GUPTA VS SHIVANI KUMARI	BISWAJIT NAYAK VS	// 0 //	
135	D-WP(C)/21598/2025	PRAFULLA KUMAR BHUYAN VS STATE OF ODISHA	ASUTOSH MOHANTY VS	// 0 //	
136	D-WP(C)/21599/2025	A.TIRUPATI RAO VS	SANTOSH KUMAR DASH VS	// 0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/21600/2025	COLLECTOR, RAYAGADA SANTOSH KUMAR BEHERA VS	RAJENDRA KUMAR SAHU VS	// // ()	
138	D-WP(C)/21601/2025	THE BRANCH MANAGER, FEDERAL BANK, BRAHMAPUR BRANCH, GANJAM PRIYANKA MALIK VS	SATYA NARAYAN MISHRA 4 VS	// // ()	AOR20220001615C202500096
139	D-WP(C)/21602/2025	STATE OF ODISHA RASHMI RANJAN PATTANAİK VS	ASHIS KUMAR MISHRA VS	// // ()	
140	D-WP(C)/21603/2025	STATE OF ODISHA M/S BANI PRASAD MOHANTY VS	KANANBALA ROY CHOUDHURY VS	// // ()	AOR20220001523C202500069
141	D-WP(C)/21604/2025	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS M/S. SABYASACHI MAHAKUL, CHENKANAL VS	SUDEEPTA KUMAR SINGH VS	// // ()	
142	D-WP(C)/21605/2025	EXECUTIVE OFFICER, BHUBAN NAC, DHENKANAL BALAKRISHNA DANDASENA VS	NIRANJAN PANDA VS	// // ()	
143	D-WP(C)/21606/2025	STATE OF ODISHA SAMALESWARI WOMEN S.H.G, SONEPUR VS	ALOK KUMAR PANDA VS	// // ()	
144	D-WP(C)/21607/2025	STATE OF ODISHA GIRIJA SHANKAR DAS VS	MANAS RANJAN KHATUA VS	// // ()	
145	D-WP(C)/21608/2025	STATE OF ODISHA MAA BHABANI SELF HELF GROUP, SUBARNPUR VS	ALOK KUMAR PANDA VS	// // ()	
146	D-WP(C)/21611/2025	STATE OF ODISHA MAHALAXMI SHAKTIDAL S.H.G, TANGARKARLEY VS	ALOK KUMAR PANDA VS	// // ()	
147	D-WP(C)/21612/2025	STATE OF ODISHA T.NAGBHUSAN RAO VS	SANTOSH KUMAR DASH VS	// // ()	
		COLLECTOR, RAYAGADA		//	

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148	D-WP(C)/21613/2025	M/S VIKASH EDUCATIONAL INSTITUTIONS VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	// () //	AOR20220001523C202500072
149	D-WP(C)/21614/2025	M/S MAA CHANDI STONE CRUSHING VS THE CHIEF COMMISSIONER CT AND GST	KANANBALA ROY CHOUDHURY VS THE CHIEF COMMISSIONER CT AND GST	// () //	AOR20220001523C202500071
150	D-WP(C)/21615/2025	M/S BAJWA INFRASTRUCTURE PVT LTD VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	// () //	AOR20220001523C202500070
151	D-WP(C)/21616/2025	MAA BIRAJA WOMEN SELF HELF GROUP, SUBARNA VS STATE OF ODISHA	ARUN KUMAR PANDA VS STATE OF ODISHA	// () //	
152	D-WP(C)/21617/2025	M/S RANJIT KUMAR BEHERA VS COMMISSIONER GST, CX AND CUSTOMS	CHITRASEN PARIDA VS COMMISSIONER GST, CX AND CUSTOMS	// () //	AOR20220001432C202500020
153	D-WP(C)/21618/2025	UTKAL TRADING COMPANY PRIVATE LIMITED VS CENTRAL BOARD OF DIRECT TAXES (CBDT)	CHITRASEN PARIDA VS CENTRAL BOARD OF DIRECT TAXES (CBDT)	// () //	AOR20220001432C202500021
154	D-WP(C)/21619/2025	MUNAF KHAN VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD (TPCODL)	SURESH CHANDRA DASH VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD (TPCODL)	// () //	AOD20240000953C202500010
155	D-ABLAPL/15362/2025 ABLAPL/6052/2025	M.MADHUSUDAN REDDY @ MANOHAR REDDY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	NIHALPRASAD /53 /2025 () //	
156	D-ABLAPL/15363/2025	DEBABRATA MISHRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS STATE OF ODISHA	DHENKANAL TOWN /271 /2025 () //	
157	D-ABLAPL/15364/2025	NISIKANTA MALLIK @ NISAKAR MALLIK VS STATE OF ODISHA	SWAGATIKA SAHOO VS STATE OF ODISHA	BINJHARPUR /210 /2025 () //	
158	D-ABLAPL/15365/2025 ABLAPL/6051/2025	M.MADHUSUDAN REDDY @ MANOHAR REDDY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	NIHALPRASAD /54 /2025 () //	
159	D-ABLAPL/15367/2025	AJAYA BEHERA	OM PRAKASH SARAN	DHENKANAL TOWN /247 /2025	AOR20220000371C202500098

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-ABLAPL/15368/2025	M.MADHUSUDAN REDDY @ MANOHAR REDDY	MANOJ KUMAR MOHANTY	NIHALPRASAD /52 /2025	
	ABLAPL/6049/2025	VS	VS	()	
		STATE OF ODISHA		//	
161	D-ABLAPL/15369/2025	BHIMA @ BHIMSEN JENA	PRATAP KUMAR MOHANTY	BAGHAMARI /72 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-ABLAPL/15371/2025	PADMABATI BEHERA	BADAL KUMAR BEHERA	SAHADEV KHUNTA /184 /2025	AOR20220001087C202500049
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-ABLAPL/15372/2025	SUBASIS RATH	RAJENDRA NARAYAN ROUT	BAIDYANATHPUR /208 /2025	AOR20220001558C202500106
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-ABLAPL/15373/2025	DEEPAK KUMAR SAHOO	PABITRA KUMAR NAYAK	INDUSTRIAL ESTATE PS /126 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-ABLAPL/15374/2025	PRAVEEN KUMAR SHARMA	GOPINATH MISHRA	PURIGHAT /13 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-ABLAPL/15376/2025	SOUMYA RANJAN SAHOO	OM PRAKASH SARAN	BHUBAN /222 /2025	AOR20220000371C202500097
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-ABLAPL/15379/2025	JAGAT JIBAN BEHERA @ RAAJ	HEMANTA KUMAR MOHANTA	RASGOBINDPUR /53 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-ABLAPL/15380/2025	PINKU @ SUBRAT KUMAR PRADHAN	CHINMAYA MOHANTY	BADAGODA P.S. /107 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-ABLAPL/15383/2025	DILLIP KUMAR SINGH @ DILIP	RAMESH CHANDRA MAHARANA	/ /0	
		VS	VS	()	
		CBI		//	
170	D-ABLAPL/15387/2025	DHULESWAR DAS	SATYA RANJAN MULIA	BADACHANA /161 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-ABLAPL/15388/2025	STATE OF ODISHA RUDRA LUHA @ HEMANNTA LUHA VS	DIBYA PRAKASH MISHRA VS	// DHANUPALI /110 /2025 ()	AOR20220002454C202500074
172	D-ABLAPL/15390/2025	STATE OF ODISHA SRIKANTA MATARI @ MARGI VS	PRASANTA KUMAR ROUTRAY VS	// BARGARH /213 /2025 ()	AOD20240000391C202500021
173	D-ABLAPL/15393/2025	STATE OF ODISHA SUBASINI PATNAIK VS	DIPTI RANJAN BHOKTA VS	// KEONJHAR TOWN /295 /2025 ()	
174	D-ABLAPL/15394/2025 ABLAPL/6056/2025	STATE OF ODISHA GYANENDRA SAHU @ GYANENDRA KUMAR SAHU VS	SITIKANT MISHRA VS	// BHADRESWAR /81 /2025 ()	
175	D-ABLAPL/15395/2025	STATE OF ODISHA NIKESH JAIN VS	SATYA RANJAN MULIA VS	// ATTABIRA /446 /2023 ()	
176	D-ABLAPL/15397/2025	STATE OF ODISHA HRUDANANDA PANDA VS	PRIYA RANJAN MISHRA VS	// DHAMNAGAR /164 /2025 ()	
177	D-ABLAPL/15400/2025	STATE OF ODISHA MILAN BACHHAR VS	PRANAB KUMAR DAS VS	// / /0 ()	
178	D-ABLAPL/15401/2025	STATE OF ODISHA SOMANATH PANDA VS	JAGANNATH KAMILA VS	// GOPALPUR /54 /2025 ()	
179	D-ABLAPL/15403/2025	STATE OF ODISHA SUBRAT @ SUBRAT KUMAR DAS VS	ASHOK KUMAR SAHOO VS	// MAHAKALPARA /110 /2025 ()	
180	D-ABLAPL/15404/2025	STATE OF ODISHA NIRUPAMA PANDA VS	PRIYA RANJAN MISHRA VS	// DHAMNAGAR /164 /2025 ()	
181	D-ABLAPL/15405/2025	STATE OF ODISHA BIPIN RAUL VS	AMITAV TRIPATHY VS	// KHANDAPARA /101 /2025 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-ABLAPL/15406/2025	AKSHAYA PATRA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	AUL /160 /2025 () //	
183	D-ABLAPL/15408/2025	BACHAN DAS VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	SABARANG /326 /2024 () //	
184	D-ABLAPL/15410/2025	ANJAN TRIPATHI VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	SABARANG /106 /2025 () //	
185	D-ABLAPL/15411/2025	KEDAR GOCHHAYAT VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /164 /2025 () //	
186	D-ABLAPL/15413/2025	SANATAN SATPATHY VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK RURAL /249 /2025 () //	
187	D-ABLAPL/15416/2025	ASHOK KUMAR BAL VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /394 /2025 () //	
188	D-ABLAPL/15418/2025	ANURAG SANKHUA VS STATE OF ODISHA	AVIJIT PATNAIK VS	KEONJHAR TOWN /164 /2025 () //	
189	D-ABLAPL/15422/2025	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /203 /2024 () //	AOR20220001297C202500132
190	D-ABLAPL/15424/2025	RAJA @ RAJAT ROUT VS STATE OF ODISHA	BISWARANJAN DALAI VS	TIRTOL /219 /2025 () //	AOR20220003722C202500081
191	D-ABLAPL/15425/2025	MIR SADAB VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	PURUNABAZAR /115 /2025 () //	AOR20220001615C202500094
192	D-ABLAPL/15427/2025	SADAN TAREI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /184 /2025 () //	
193	D-ABLAPL/15428/2025	OSIM @ WASHIM BARI	AJIT KUMAR SAHOO	INDUSTRIAL ESTATE PS /128 /2025	AOR20220001563C202500002

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
194	D-ABLAPL/15429/2025	STATE OF ODISHA SK. EMARAN @ IBA	PRADEEP KUMAR DAS	BHADRAK TOWN /234 /2025	AOR20220001207C202500064
		VS	VS	()	
195	D-ABLAPL/15430/2025	STATE OF ODISHA SURESH KUMAR BEHERA	ARUPA NANDA DAS	BADABAZAR /179 /2025	
		VS	VS	()	
196	D-ABLAPL/15432/2025	STATE OF ODISHA MINATILATA MALIK	SATYA NARAYAN MISHRA 4	NAIKANI-DIHI /16 /2025	AOR20220001615C202500093
		VS	VS	()	
197	D-ABLAPL/15434/2025	STATE OF ODISHA SRIKANT KUMAR GOUDA	KURESH PRASAD DASH	TARASINGI /34 /2025	AOR20220001390C202500038
		VS	VS	()	
198	D-ABLAPL/15435/2025	STATE OF ODISHA SHYAMAGHAN BHUJABAL @ SHYAMA	SUSANTA KUMAR BARAL	KHUNTUNI /13 /2025	AOR20220001297C202500133
		VS	VS	()	
199	D-ABLAPL/15438/2025	STATE OF ODISHA SUMITRA BATRA	MAHES DAS	KOTOAGARH /35 /2024	
		VS	VS	()	
200	D-ABLAPL/15443/2025	STATE OF ODISHA MANGULU CHARAN PRADHAN	KEDAR CHANDRA BEHERA	DIGAPAHANDI /174 /2025	
		VS	VS	()	
201	D-ABLAPL/15446/2025	STATE OF ODISHA KAILASH PRADHAN	DHANANJAYA MUND	ATHAMALLIK /138 /2025	
		VS	VS	()	
202	D-ABLAPL/15447/2025	STATE OF ODISHA BALIA @ SUREN KUMAR SWAIN	AMLAN MOHANTY	BINJHARPUR /210 /2025	
		VS	VS	()	
203	D-ABLAPL/15448/2025	STATE OF ODISHA DHARMENDRA DIGAL	MAHES DAS	BALLIGUDA /120 /2025	
		VS	VS	()	
204	D-ABLAPL/15451/2025	STATE OF ODISHA PRASANTA MOHANTY	AMULYA RATNA PANDA	SINGLA /108 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/15453/2025	STATE OF ODISHA AMRESH RAJ VS	AMLAN SHAKTI PAUL VS	// BARANGA /258 /2025 ()	
206	D-ABLAPL/15455/2025	STATE OF ODISHA ABHI @ ABHIMANYU NAIK VS	RABINDRA NATH PANDA VS	// BARAMBA /115 /2025 ()	
207	D-ABLAPL/15456/2025	STATE OF ODISHA SANTOSH PANDA VS	AMLAN SHAKTI PAUL VS	// BARANGA /258 /2025 ()	
208	D-ABLAPL/15457/2025	STATE OF ODISHA KUNDALAL SABAR VS	SUSHANTA KUMAR JOSHI VS	// NAWAPARA /90 /2025 ()	
209	D-ABLAPL/15458/2025	STATE OF ODISHA HARI MANDI VS	NISHAT AFREEN VS	// PADWA /43 /2025 ()	
210	D-ABLAPL/15459/2025	STATE OF ODISHA RAJA RAO VS	SUKANTA KUMAR DALEI VS	// INFOCITY PS /190 /2025 ()	
211	D-ABLAPL/15461/2025	STATE OF ODISHA RAJANIKANTA PAIKARAY VS	RABINDRA NATH PANDA VS	// /0 ()	
212	D-ABLAPL/15462/2025	STATE OF ODISHA DHANIRAM RANA VS	SUSHANTA KUMAR JOSHI VS	// NAWAPARA /90 /2025 ()	
213	D-ABLAPL/15463/2025	STATE OF ODISHA HEMANTA KUMAR PATTNAIK @ RAMA BABU VS	AMULYA RATNA PANDA VS	// NARAYANPATNA /45 /2025 ()	
214	D-ABLAPL/15465/2025	STATE OF ODISHA SAMPURNA SURYA MAHAPATRA VS	DEVASHIS PANDA VS	// JAGATPUR /333 /2025 ()	AOR20220001247C202500067
215	D-ABLAPL/15470/2025	STATE OF ODISHA SURENDRANATH SARANGI VS	PRASANNA KUMAR MISHRA VS	// BHARATPUR PS /66 /2025 ()	
		STATE OF ODISHA		//	

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MISC CASES FILED on :22/05/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ITA/21387/2025 ITA/ /	SHREE BALAJI ENGICONS LTD., JHARSUGUDA MP	SAWAT KUMAR ACHARYA	19/2025
2	D-CRP/21542/2025 CRP/ /	SAROJ KUMAR SAHOO MP	SOUMYA MISHRA	43/2025
3	D-CRLMP/15384/2025 CRLMP/ /	SK. KAYAMUDDIN MP	SAROJ RANJAN SUBUDHI	123/2025
4	D-TRP(C)/21529/2025 TRP(C)/ /	SUMITA MOHAPATRA MP	RABINDRA KUMAR PRUSTY	172/2025
5	D-TRP(C)/21570/2025 TRP(C)/ /	SUPRIYA PRIYADARSHINI BEHERA MP	PRITAM KUMAR MOHANTY	173/2025
6	D-MATA/21533/2025 MATA/ /	TUTU @ TANMAYA KUMAR MAHAPATRA MP	RAMDAS ACHARY	300/2025
7	D-MATA/21533/2025 MATA/ /	TUTU @ TANMAYA KUMAR MAHAPATRA MP	RAMDAS ACHARY	301/2025
8	D-MATA/21538/2025 MATA/ /	SWARUPA PRAHARAJ MP	PRANAYA SWAIN	302/2025
9	D-MATA/21538/2025 MATA/ /	SWARUPA PRAHARAJ MP	PRANAYA SWAIN	303/2025
10	D-FAO/21534/2025 FAO/ /	MANAGER LEGAL, (T.P. CLAIMS), D.O.I, M/S. NATIONAL INSURANCE CO.LTD., CUTTACK MP	NEWAL KUMAR	487/2025
11	D-FAO/15372/2025 FAO/ /	M/S. SHRI RAM GENERAL INSURANCE CO. MP	GIRDA PRASAD DUTTA	488/2025
12	D-FAO/20587/2025 FAO/239/2025	D.M..M/S. NATIONAL INSURANCE CO. LTD. MP	BOYDAS MOHAPATRA	489/2025
13	D-BLAPL/15454/2025 BLAPL/ /	RASANANDA DIGAL MP	GOREKHANATH DAS	621/2025
14	D-RSA/21524/2025 RSA/ /	AMRUT JAGAT @ GOND MP	TIKERAM MEHER	771/2025
15	D-RSA/18345/2025 RSA/ /	A.MALLESWARI MP	S.S.RAO (SR. ADV.)	772/2025
16	D-RSA/11/2016 RSA/11/2016	BENUDHAR SA MP	NIRANJAN SINGH (1)	773/2025
17	D-RSA/11/2016 RSA/11/2016	BENUDHAR SA MP	M/S.NIRANJAN SINGH	774/2025
18	D-RSA/11/2016 RSA/11/2016	BENUDHAR SA MP	M/S.NIRANJAN SINGH	775/2025
19	D-RSA/10/2016 RSA/10/2016	BENUDHAR SA MP	NIRANJAN SINGH (1)	776/2025
20	D-RSA/10/2016 RSA/10/2016	BENUDHAR SA MP	M/S.NIRANJAN SINGH	777/2025
21	D-RSA/10/2016 RSA/10/2016	BENUDHAR SA MP	M/S.NIRANJAN SINGH	778/2025
22	D-RSA/47/2013 RSA/47/2013	SRIMATI SAHU MP	PRASANTA KUMAR SATAPATHY	780/2025
23	D-RSA/47/2013 RSA/47/2013	SRIMATI SAHU MP	M/S.PRASANTA KU.SATAPATHY	781/2025
24	D-RSA/47/2013 RSA/47/2013	SRIMATI SAHU MP	M/S.PRASANTA KU.SATAPATHY	782/2025
25	D-CMP/12559/2025 CMP/548/2025	NAZIYA PARWEEN MP	AMIT PRASAD BOSE	826/2025
26	D-ABLAPL/10392/2025	BIBHU @ PRASANTA PRADHAN		

	ABLAPL/4054/2025	MP		1045/2025
27	D-ABLAPL/13199/2025	SK.GULAM SARWAR @ SK.GULAM		
	ABLAPL/5426/2025	MP		1046/2025
28	D-ABLAPL/13222/2025	RAGHUNATH MALIK		
	ABLAPL/5377/2025	MP		1047/2025
29	D-CRLMC/13895/2025	SRITAM PRADHAN	BAIJAYANTI MOHANTY	
	CRLMC/1786/2025	MP		1380/2025
30	D-CRLMC/13264/2025	N.ENKETI RAO DORA@M.ANIKETI RAO DORA	RAIKANTA MOHAPATRA	
	CRLMC/1690/2025	MP		1381/2025
31	D-CRLMC/15762/2024	RAJEEV MITTAL		
	CRLMC/2153/2024	MP		1382/2025
32	D-CRLMC/14617/2025	NEELAM @ NILAM KUMAR SWAIN	SOUBHAGYA SWAIN	
	CRLMC/ /	MP		1383/2025
33	D-CRLMC/15420/2025	ARATA CHHATI	SURIYA MOHAPATRA	
	CRLMC/ /	MP		1384/2025
34	D-CRLMC/15423/2025	ARATA CHHATI	SURIYA MOHAPATRA	
	CRLMC/ /	MP		1385/2025
35	D-MACA/21566/2025	SUSAMA BEHERA	BISHNU BRATA SINGH	
	MACA/ /	MP		1416/2025
36	D-MACA/15344/2025	NEW INDIA ASSURANCE CO.LTD., SAMBALPUR	AGPURUTTA	
	MACA/ /	MP		1417/2025
37	D-MACA/45271/2024	NATIONAL INSURANCE CO.LTD., KOLKATA	SUBRAT SATPATHY	
	MACA/1200/2024	MP		1418/2025
38	D-MACA/21578/2025	PARSU BISWAL	BISHNU BRATA SINGH	
	MACA/ /	MP		1419/2025
39	D-MACA/21581/2025	SASWATI SENAPATI	BISHNU BRATA SINGH	
	MACA/ /	MP		1420/2025
40	D-MACA/15393/2025	D.M., SBI GENERAL INSURANCE CO. LTD., SOBR	SOMNATH ROY	
	MACA/ /	MP		1421/2025
41	D-MACA/17292/2025	M/S. NEW INDIA ASSURANCE CO.LTD.	SOMNATH ROY	
	MACA/ /	MP		1422/2025
42	D-MACA/20603/2025	KODANDADHAR PRADHAN	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1423/2025
43	D-MACA/21583/2025	JANAKI BISWAL	BISHNU BRATA SINGH	
	MACA/ /	MP		1424/2025
44	D-MACA/18696/2025	MANSUR ALLI KHAN	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1425/2025
45	D-MACA/18696/2025	MANSUR ALLI KHAN	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1426/2025
46	D-MACA/18650/2025	MAHESWAR SWAIN	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1427/2025
47	D-MACA/18393/2025	SUJIT KUMAR PRADHAN	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1428/2025
48	D-MACA/21587/2025	MANAGER, TP HUB., ORIENTAL INSURANCE CO. LTD., BALPUR	REMOGIMBAISA	
	MACA/ /	MP		1429/2025
49	D-MACA/21589/2025	SUBHAM BISWAL	BISHNU BRATA SINGH	
	MACA/ /	MP		1430/2025
50	D-MACA/15850/2025	THE D.M. LEGAL CELL, NATIONAL INSURANCE CO. LTD., ANANT	RAMANORANJAN MOHANTY	
	MACA/ /	MP		1431/2025
51	D-CRLA/503/2017	KALA@DINABANDHU SAHU@DINABANDHU SAHU	MUS SAHIOHANTY,S.DAS	
	CRLA/503/2017	MP		1467/2025
52	D-CRLA/326/2022	ANANTA KUMAR DAS	MANAS KUMAR CHAND	
	CRLA/326/2022	MP		1468/2025
53	D-CRLA/15440/2025	BALARAM @ BALIA @ BALARAM BEHERA	RAJENDRA NARAYAN ROUT	
	CRLA/ /	MP		1469/2025
54	D-CRLA/15440/2025	BALARAM @ BALIA @ BALARAM BEHERA	RAJENDRA NARAYAN ROUT	
	CRLA/ /	MP		1470/2025
55	D-CRLA/15442/2025	SURAJ MOHAKUDA @ BANKA	SANJEEB KUMAR BEHERA	
	CRLA/ /	MP		1471/2025
56	D-CRLA/15442/2025	SURAJ MOHAKUDA @ BANKA	SANJEEB KUMAR BEHERA	
	CRLA/ /	MP		1472/2025
57	D-CRLA/15442/2025	SURAJ MOHAKUDA @ BANKA	SANJEEB KUMAR BEHERA	
	CRLA/ /	MP		1473/2025

58	D-CRLA/15467/2025 CRLA/ /	KALANDI CHARAN BHUYAN MP	JAGABANDHU SAHU	1474/2025
59	D-CRLA/15467/2025 CRLA/ /	KALANDI CHARAN BHUYAN MP	JAGABANDHU SAHU	1475/2025
60	D-WA/14815/2025 WA/765/2025	SUKANTILATA DAS MP	SIBA SANKAR SAMANTARAY	2591/2025
61	D-WA/21577/2025 WA/ /	PINKINA SAMANTARAY MP	RATIKANTA MOHAPATRA	2592/2025
62	D-WA/21584/2025 WA/ /	KRUPAJAL SHG, BALASORE MP	AMITAV DAS(SR. ADV.)	2593/2025
63	D-WA/21546/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTNAYAK,A.G.A	2594/2025
64	D-WA/21546/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTNAYAK,A.G.A	2595/2025
65	D-WA/21546/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTNAYAK,A.G.A	2596/2025
66	D-WA/21548/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2597/2025
67	D-WA/21548/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2598/2025
68	D-WA/21548/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2599/2025
69	D-WA/21550/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	2600/2025
70	D-WA/21550/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	2601/2025
71	D-WA/21550/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	2602/2025
72	D-WA/21552/2025 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY,A.G.A	2603/2025
73	D-WA/21552/2025 WA/ /	STATE OF ODISHA MP	DEBASISH TRIPATHY,A.G.A	2604/2025
74	D-WA/21553/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	2605/2025
75	D-WA/21553/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	2606/2025
76	D-WA/21553/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	2607/2025
77	D-WA/21555/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2608/2025
78	D-WA/21555/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2609/2025
79	D-WA/21555/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2610/2025
80	D-WA/21558/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	2611/2025
81	D-WA/21558/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	2612/2025
82	D-WA/21558/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	2613/2025
83	D-WA/21560/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2614/2025
84	D-WA/21560/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2615/2025
85	D-WA/21560/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2616/2025
86	D-WP(C)/21518/2025 WP(C)/14897/2025	RATIKANTA DAS MP	HARA PRASAD RATH	8813/2025
87	D-WP(C)/17032/2025 WP(C)/11871/2025	M/S HAZEL MERCANTILE LTD., BERHAMPUKS MP	RUPESH CHANDRA JENA	8814/2025
88	D-WP(C)/17254/2025 WP(C)/13370/2025	MANGLU NAIK @ HARIJAN MP	SURYAKANTA DASH	8815/2025
89	D-WP(C)/21521/2025	RUPALI SIRIDIA @ RUPALI SIRIDIA	BUDHIRAM DAS	

	WP(C)/ /	MP		8816/2025
90	D-WP(C)/20460/2025 WP(C)/14063/2025	JAYASHREE GARNAIK MP	SUBHADUTTA ROURAY	8817/2025
91	D-WP(C)/20460/2025 WP(C)/14063/2025	JAYASHREE GARNAIK MP	RUPESH KUMAR KANUNGO	8818/2025
92	D-WP(C)/22408/2022 WP(C)/22408/2022	KANAK LATA BEHERA MP	NIRANJAN LENKA	8819/2025
93	D-WP(C)/21525/2025 WP(C)/14906/2025	SASMITA PRADHAN MP	NIRANJAN LENKA	8820/2025
94	D-WP(C)/21214/2025 WP(C)/14777/2025	SULOCHANA PRADHAN MP	HEMANTA KUMAR MOHANTA	8821/2025
95	D-WP(C)/21528/2025 WP(C)/ /	M/S. SUBHAM ENTERPRISES, CUTTACK MP	AJAYA KUMAR PRADHAN	8822/2025
96	D-WP(C)/21530/2025 WP(C)/ /	SUKANTI SAHOO MP	BHABANI PRASAD MOHANTY	8823/2025
97	D-WP(C)/21531/2025 WP(C)/ /	MAA SANTOSHI SHG, BARGARH MP	SAILABALA JENA	8824/2025
98	D-WP(C)/21535/2025 WP(C)/ /	NABA KISHOR @ SACHI JENA MP	SASWATI MOHAPATRA	8825/2025
99	D-WP(C)/21540/2025 WP(C)/ /	BHIMASEN PARIDA MP	SASWATI MOHAPATRA	8826/2025
100	D-WP(C)/10731/2024 WP(C)/9958/2024	LALIT KUMAR DASH MP	SUNKHRU SUDHARKAR RAO	8827/2025
101	D-WP(C)/13835/2025 WP(C)/10089/2025	LILIMA BEHERA MP		8828/2025
102	D-WP(C)/21547/2025 WP(C)/ /	BABU KHAMARI @ BIJAY KHAMARI MP	SASWATI MOHAPATRA	8829/2025
103	D-WP(C)/21549/2025 WP(C)/ /	CHHABI @ CHHABINDRA KHAMARI MP	SASWATI MOHAPATRA	8830/2025
104	D-WP(C)/21556/2025 WP(C)/ /	KEDARNATH PANI MP	DEVAVRAT DEVESH	8831/2025
105	D-WP(C)/21527/2025 WP(C)/14868/2025	PANCHANAN PANI MP	LINGARAJ MOHANTY	8832/2025
106	D-WP(C)/21564/2025 WP(C)/ /	SANJAY @ SANJAY KUMAR SETHI MP	SASWATI MOHAPATRA	8833/2025
107	D-WP(C)/21573/2025 WP(C)/ /	SANATAN PRADHAN MP	MANOJA KUMAR KHUNTIA	8834/2025
108	D-WP(C)/39425/2024 WP(C)/23807/2024	SAROJ KUMAR PATHY MP	UMAKANTA MISHRA	8835/2025
109	D-WP(C)/21576/2025 WP(C)/ /	KISHORE CHANDRA BEURA MP	BHABANI SANKAR PRADHAN	8836/2025
110	D-WP(C)/21579/2025 WP(C)/14893/2025	RAGHUNANDAN PANDA MP	DEEPALI MAHAPATRA	8837/2025
111	D-WP(C)/21569/2025 WP(C)/14909/2025	SUMAN KUMAR NAYAK MP	MANOJA KUMAR KHUNTIA	8838/2025
112	D-WP(C)/21582/2025 WP(C)/ /	LAXMI PANIGRAHI MP	SANTOSH KUMAR DASH	8839/2025
113	D-WP(C)/19737/2010 WP(C)/19737/2010	KARRA AYYASWAMY MP		8840/2025
114	D-WP(C)/49515/2024 WP(C)/29644/2024	DAITARY JENA MP	DILLIP KUMAR RAY	8841/2025
115	D-WP(C)/21585/2025 WP(C)/ /	SANTOSH KUMAR SAHOO MP	SANTOSH KUMAR DASH	8842/2025
116	D-WP(C)/21588/2025 WP(C)/ /	SANTOSH KUMAR GOUDA MP	SANTOSH KUMAR DASH	8843/2025
117	D-WP(C)/21592/2025 WP(C)/ /	THE ORISSA COLLIERIES MAZDOOR SANGH, BALSORA MP	CHHABANIGRAHI	8844/2025
118	D-WP(C)/21590/2025 WP(C)/14920/2025	LAXMI NARAYAN WOMEN SELF HELP GROUP, KUNARPASNA MP	CHHABANIGRAHI	8845/2025
119	D-WP(C)/21519/2025 WP(C)/ /	SUSHAMA KUMARI JENA MP	SURAVI MOHANTY	8846/2025
120	D-WP(C)/21594/2025 WP(C)/14921/2025	MAA ASHURAGADIAN WOMEN SELF HELP GROUP, SAREPAK MP	CHHABANIGRAHI	8847/2025

121	D-WP(C)/21596/2025 WP(C)/ /	SIMADRI TIRUMALA MP	SANTOSH KUMAR DASH	8848/2025
122	D-WP(C)/21597/2025 WP(C)/ /	ANISH GUPTA MP	BISWAJIT NAYAK	8849/2025
123	D-WP(C)/21599/2025 WP(C)/ /	A.TIRUPATI RAO MP	SANTOSH KUMAR DASH	8850/2025
124	D-WP(C)/21604/2025 WP(C)/ /	M/S. SABYASACHI MAHAKUL, CHENKAN MP	SUDEEPTA KUMAR SINGH	8851/2025
125	D-WP(C)/21606/2025 WP(C)/ /	SAMALESWARI WOMEN S.H.G, SONEPUR MP	ALOK KUMAR PANDA	8852/2025
126	D-WP(C)/21607/2025 WP(C)/ /	GIRIJA SHANKAR DAS MP	MANAS RANJAN KHATUA	8853/2025
127	D-WP(C)/21608/2025 WP(C)/ /	MAA BHABANI SELF HELF GROUP, SUBAR MP	RUPAK KUMAR PANDA	8854/2025
128	D-WP(C)/21593/2025 WP(C)/ /	BASANTI NAG MP	SATYA NARAYAN MISHRA 4	8855/2025
129	D-WP(C)/21611/2025 WP(C)/ /	MAHALAXMI SHAKTIDAL S.H.G, TANGAR MP	KALOK KUMAR PANDA	8856/2025
130	D-WP(C)/30756/2023 WP(C)/30756/2023	RAMA CHANDRA BEHERA MP	DILLIP KUMAR RAY	8857/2025
131	D-WP(C)/30755/2023 WP(C)/30755/2023	SUBASH CHANDRA MOHARANA MP	DILLIP KUMAR RAY	8858/2025
132	D-WP(C)/21612/2025 WP(C)/ /	T.NAGBHUSAN RAO MP	SANTOSH KUMAR DASH	8859/2025
133	D-WP(C)/21601/2025 WP(C)/ /	PRIYANKA MALIK MP	SATYA NARAYAN MISHRA 4	8860/2025
134	D-WP(C)/21616/2025 WP(C)/ /	MAA BIRAJA WOMEN SELF HELF GROUP, MP	SUK KUMAR PANDA	8861/2025
135	D-WP(C)/21603/2025 WP(C)/ /	M/S BANI PRASAD MOHANTY MP	KANANBALA ROY CHOUDHURY	8862/2025
136	D-WP(C)/21613/2025 WP(C)/ /	M/S VIKASH EDUCATIONAL INSTITUTIONS MP	KANANBALA ROY CHOUDHURY	8863/2025
137	D-WP(C)/21614/2025 WP(C)/ /	M/S MAA CHANDI STONE CRUSHING MP	KANANBALA ROY CHOUDHURY	8864/2025
138	D-WP(C)/21615/2025 WP(C)/ /	M/S BAJWA INFRASTRUCTURE PVT LTD MP	KANANBALA ROY CHOUDHURY	8865/2025
139	D-WP(C)/21617/2025 WP(C)/ /	M/S RANJIT KUMAR BEHERA MP	CHITRASEN PARIDA	8866/2025
140	D-WP(C)/21618/2025 WP(C)/ /	UTKAL TRADING COMPANY PRIVATE LIM MP	CHITRASEN PARIDA	8867/2025
141	D-WP(C)/21619/2025 WP(C)/ /	MUNAF KHAN MP	SURESH CHANDRA DASH	8868/2025